

Title: Introduction of Constitution (Amendment) Bill, 2000 (Substitution of new article for article 120, etc.)

15.34 hrs

SHRI VAIKO (SIVAKASI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI VAIKO : I introduce the Bill.

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